

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO. : 1978

(TO BE ANSWERED ON THE 11th December 2025)

PROGRESS ON SUSTAINABLE AVIATION FUEL

1978. SHRI TATKARE SUNIL DATTATREY

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether it is a fact that the Government is considering to launch a Sustainable Aviation Fuel (SAF) Policy and if so, the details thereof;

(b) the targets being set by the Government for the usage/blending of SAF;

(c) the organisations such as PSUs, private companies and research institutions currently involved in SAF research in the country;

(d) the manner in which the proposed policy would help in speeding up commercialisation of technologies required for the production and adoption of SAF;

(e) whether the Government is considering any Public-Private Partnership (PPP) models for the said production of SAF in view of the high investments required for SAF research and production and if so, the details thereof;

(f) the ways in which the policy proposes to address feedstock challenges for SAF production;and

(g) the manner in which SAF would help India align with the Carbon Offsetting and Reduction Scheme for International Aviation (CORSIA) goals of the International Civil Aviation Organization (ICAO)?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (g): The Government has initiated steps for formulation of a Sustainable Aviation Fuels (SAF) Policy/Guidelines.

The Government has approved indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 for SAF in traditional ATF, initially for international flights. Public sector Oil Marketing Companies are actively engaged in achieving the stated blending targets.

Various companies/PSUs namely Indian Oil Corporation Limited, Bharat Petroleum Limited, Hindustan Petroleum Limited, Mangalore Refinery and Petrochemicals Limited, CSIR Indian

Institute of Petroleum, Chennai Petroleum Corporation Limited, Indian Institute of Petroleum etc. are currently working on SAF production/research.

International Civil Aviation Organization (ICAO) has adopted Carbon Offsetting & Reduction Scheme for International Aviation (CORSIA) as a global market-based measure to reduce emissions from international aviation which require offsetting of emissions above a baseline value.

Airlines can either use SAF or offset their emissions by purchasing carbon credits from ICAO approved Emissions Unit Programmes. SAF offers a direct pathway to emission reduction by lowering the lifecycle carbon footprint of aviation fuel. When airlines adopt CORSIA Eligible SAF (CORSIA Eligible Fuel) certified against ICAO's sustainability standards and verified through Monitoring, Reporting, and Verification (MRV), they can claim these reductions as substitutes for carbon credits, thereby decreasing their offsetting obligations under the scheme.
